THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION NO. 25

Dated Guwahati, the 2nd May, 2025

In partial modification of Notification No. 21 dated 04.04.2025, Hon'ble the Chief Justice has been pleased to re-constitute the Committee for Re-examining the Gauhati High Court Rules, 1954 with the following members:-

Name of the	Name of Hon'ble Judges/ Members	
Committee		Secretary
Committee for Re- examining the Gauhati High Court Rules, 1954	 Hon'ble Mr. Justice Kalyan Rai Surana Hon'ble Mr. Justice Devashis Baruah Hon'ble Mr. Justice Arun Dev Choudhury Hon'ble Mr. Justice N. Unni Krishnan Nair The President, Gauhati High Court Bar Association or his designated delegate The President, Gauhati High Court Advocates' Association or his designated delegate Secretary, Legislative Department, Government of Assam Mr. Roushan Lal, District & Sessions Judge, Karbi Anglong Mr. R. A. Tapadar, Judicial Officer (Grade-I) (Mr. R. A. Tapadar shall assist the Committee and coordinate with Smti Geetanjali Das Saikia, Secretary to the Government of Assam, Legislative Department.) 	Registrar (Judicial) to be assisted by Joint Registrar (Judicial)

This notification will come into force with immediate effect.

By order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III-06/2021/1614-1640/G, Dated the 2nd May, 2025. Copy to:-

- 1. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
- 2. The Registrar, Gauhati High Court, Kohima Bench/Aizawl Bench/Itanagar Permanent Bench.
- 3. Smti Geetanjali Das Saikia. Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati.

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- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. Mr. Roushan Lal, District & Sessions Judge, Karbi Anglong, Assam.
- 6. Mr. R. A. Tapadar, District & Sessions Judge, Golaghat, Assam.
- 7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
- 8. The President, Gauhati High Court Bar Association, Guwahati.
- 9. The President, Gauhati High Court Advocates' Association, Guwahati.
- 10. The Joint Registrar (________), Gauhati High Court, Guwahati.
- 11. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
- 12. The Deputy Registrar (________), Gauhati High Court, Guwahati.
- 13. The Asstt. Registrar (________), Gauhati High Court, Guwahati.
- 14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 16. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
- 17. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
- 18. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.
- 19. The P.S. to Hon'ble Mr. Justice N. Unni Krishnan Nair, Gauhati High Court, Guwahati.
- 20. The P.S. to Hon'ble Mr. /Mrs. Justice _______, Gauhati High Court, Guwahati.
- 21. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
- 22. The Court Manager, Gauhati High Court, Guwahati.
- 23. The AO (J), ______, Section, Gauhati High Court, Guwahati.
- 24. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
- 25. The Court Master, Court No. ______, Gauhati High Court, Guwahati.
- 26. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

27. The Gauhati High Court Notice Boards.

REGISTRAR GENERAL